

Shri Raj Bahadur: I would invite the attention of the hon. Member to what I said in my reply to the main question, namely, that these feeder services will be started having due regard to the economies of such operation.

RE-SALE OF TICKETS

*1177. **Shri Dabhi:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1380 on the 27th September, 1954 and state:

(a) whether the report regarding the racket of re-sale of used railway tickets received by Government has since been considered; and

(b) if so, the action taken thereon?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) The Ticket Collector responsible for resale of used tickets has been charge-sheeted for removal from service.

Shri Dabhi: Is the case over?

Shri Shahnawaz Khan: Only the charge-sheet has been issued to him. The matter is being dealt with.

Shri Dabhi: May we have some more details regarding this?

Mr. Speaker: I think the case is *sub judice*, if he is charge-sheeted.

Shri Bhagwat Jha Azad: May I know whether it has come to the notice of Government that in some stations used tickets are not sent back, as prescribed by the rules, for months together? If so, are there any arrangements to see that such tickets are not allowed to accumulate?

Shri Shahnawaz Khan: There are very clear orders on the subject. All the used tickets are to be sent to the accounts offices the following day they are collected; they are not normally allowed to accumulate. One case has

come to our notice and the Government is taking a very serious view of it.

METAL HARROW

*1179. **Pandit D. N. Tiwary:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 667 on the 5th March, 1954 and state:

(a) whether the metal harrow designed at the Institute of Agriculture, Anand, has been passed for use by the agriculturists;

(b) if so, its price and the places where it can be used; and

(c) whether an ordinary bullock can work it?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The harrow is still in the experimental stage.

(c) Yes.

Pandit D. N. Tiwary: May I know at what places they have so far been experimented?

Shri M. V. Krishnappa: The Institute where it has been designed—the Anand Institute. The Principal reports that it is very satisfactory. It is however, felt that some improvements will have to be made to suit the soil in other parts of the country.

Pandit D. N. Tiwary: What soil, whether hard or soft?

Shri M. V. Krishnappa: Both the soils. It has to be modified to suit the conditions of various types of soil.

Shri Raghavachari: May we know the average cost of each one of them?

Shri M. V. Krishnappa: Approximately Rs. 30.

COOPERATIVE MOVEMENT

*1180. **Shri Bibhuti Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that due to high rates of interest prevalent

among cooperative societies, overdues are mounting; and

(b) if so, the steps Government propose to take for giving relief to the societies?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) No. Overdues are not directly attributable to high rates of interest charged by Co-operative Societies.

(b) Does not arise.

श्री विभूति मिश्र : पहले कोऑपरेटिव सोसाइटीयों की तरफ से किसानों को १२ पर सेंट सूद पर कर्जा दिया जाता था। पीछे वह ६ पर सेंट हो गया और बहुत सी सोसाइटीयों ६ और १० पर सेंट पर कर्जा देती हैं। किसानों पर सूद का बोझ इतना ज्यादा हो गया है कि उन पर सोसाइटीयों का कर्जा जमा हो गया है। किसान सोसाइटीयों को कर्जा नहीं अदा कर पाते हैं और सोसाइटीयों गवर्नमेंट को रुकबा नहीं दे पाती हैं। क्या सरकार उनकी मुक्ति के लिये कुछ सोच रही है ?

स्वाय तथा कृषि मंत्री (श्री ए० पी० जैन) : सूद की दर तो अलग अलग है और स्टेट गवर्नमेंट्स इन पर विचार कर सकती हैं।

श्री विभूति मिश्र : यह कर्जा तो रिजर्व बैंक द्वारा दिया जाता है, और जब तक रिजर्व बैंक या केंद्रीय सरकार कुछ नहीं करेगी तो प्रांतीय सरकारें क्या कर सकती हैं, वे तो एजेंट हैं ?

श्री ए० पी० जैन : रिजर्व बैंक की सूद की दर तो बहुत कम है।

श्री भागवत झा आजाद : क्या मैं जान सकता हूँ कि प्रश्न के भाग (क) के जवाब में माननीय मंत्री ने जो यह कहा कि कोऑपरेटिव सोसाइटीज में सूद की दर अधिक है वह ऑपरेटिव के जमा होने का कारण नहीं है तो अगर सूद की दर के कारण ऐसा नहीं हो रहा है तो वहां पर इतना अधिक कर्ज जमा होने का क्या कारण है ?

Shri M. V. Krishnappa: There are a number of reasons. The over-dues are

mainly due to the slump in the agricultural market and failure of crops in many parts of the country. Because of the failure of crops the agriculturists are not in a position to repay their debts to the society.

Shrimati Ila Palchoudhury: Is it a fact that co-operative societies are exempt from income-tax?

Shri M. V. Krishnappa: I think so. It is so in many States.

POSTS AND TELEGRAPHS EXPERT COMMITTEE

*1181. **Th. Lakshman Singh Charak:** Will the Minister of Communications be pleased to lay a statement on the Table of the House showing:

(a) which of the recommendations of the Expert Committee appointed to enquire into the service conditions of the Posts and Telegraphs employees have not been accepted so far; and

(b) which of the accepted recommendations have been implemented so far?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). A copy of the report of the P. & T. Expert Committee and a copy of Director-General's circular No. 24 dated the 20th December, 1952 containing copies of Government orders on the recommendations have already been placed in the Lok Sabha Library.

All the recommendations accepted have already been implemented, except the one at item 9 which prohibits the employment of Boy peons on night duty and overtime duty. This is being further examined.

Th. Lakshman Singh Charak: What are the number of hours fixed for the staff of Posts and Telegraphs Department which they should work every day?

Shri Raj Bahadur: They differ from category to category of service. For example, in R.M.S. the duty hours are different from the duty hours of the postal and telegraphs employees.